

12.04 hrs.

RELEASE OF MEMBER

MR. SPEAKER: I have to inform the House that I have received the following wireless message dated 7th April, 1981 from Additional S.P., North Baraset District 24 Parganas, West Bengal to-day:—

“I have the honour to inform that today (7/4/81) Shri Ashoke Sen, Lok Sabha Member participated in law violation movement organised by Congress (I) a Baraset and was arrested U/S 151 Cr. P.C. He was produced before Sub-Divisional Executive Magistrate, Basaset and was discharged forthwith by Sub-Divisional Executive Magistrate, Baraset”.

12.05 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-FIRST REPORT

SHRI G. LAKSHMANAN (Madras North): Sir, I beg to present the Twenty-first Report of the Committee on Private Members' Bills and Resolutions.

12.05 hrs.

PUBLIC ACCOUNTS COMMITTEE

EIGHT AND THIRTEENTH REPORTS

SHRI CHANDRAJIT YADAV (Azamgarh): Sir, I beg to present the following Reports (Hindi and English versions) of the public Accounts Committee:—

(1) Eight Report on action taken by Government on the recommendations contained in the Seventh Report (Sixth Lok Sabha) on Valuation of Immovable Properties.

(2) Thirteenth Report on action taken by Government on the recommendations contained in the Eighty-first Report (Sixth Lok Sabha) on Export of Defence Stores and Modernisation of Processes of Production in a Factory.

12.06 hrs.

ESTIMATE COMMITTEE

SEVENTH REPORT

SHRI S.B.P. PATTABHAI RAMA RAO (Rajahmundry): Sir, I beg to present the Seventh Report (Hindi and English versions) of the Estimates Committee on action taken by Government on the recommendations contained in the Eighteenth Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Credit Facilities to Weaker Sections of Society and for Development of Backward Areas.

12.06 hrs.

COMMITTEE ON PUBLIC UNDERTAKING

FIFTEEN REPORT

SHRI BANSI LAL (Bhiwani): Sir, I beg to present the Fifteenth Report (Hindi and English versions) of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Fifty-third Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Air India-Commercial and Staff Matters (Ministry of Tourism and Civil Aviation).

12.07 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SITUATION ARISING OUT OF AGITATION BY TOBACCO GROWERS IN MAHARASHTRA AND KARNATAKA DEMANDING REMUNERATION PRICES.

PROF. MADHU DANDAVATE (Rajapur): Sir, I call the attention of the Minister of Commerce to the following matter of urgent public importance and request that he may make a statement thereon:—

The situation arising out of agitation by tobacco growers in Maharashtra and Karnataka demanding remunerative prices for tobacco and for elimination of malpractices by middlemen.